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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

CP(CAA) No. 29/NCLT/AHM/2017  
In CA (CAA) no. 5 /NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017**

Name of the Company: Cadila Healthcare Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u>    | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|----------------------------------|--------------------|-----------------------|------------------|
| 1.           | Sandeep Singhi                   | Advocate           | Petitioner            | }                |
| 2.           | Pranjal Buch<br>for Singhi & Co. | "                  | "                     |                  |

**ORDER**

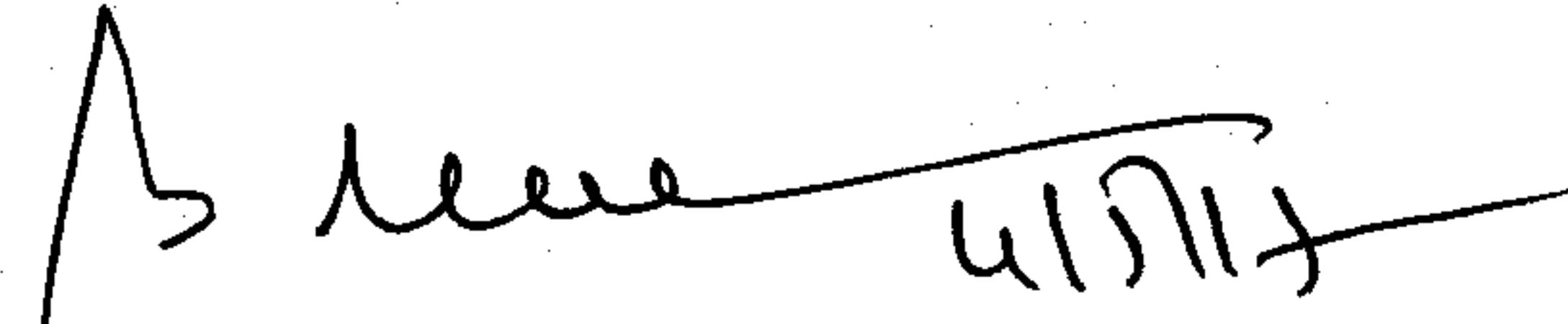
Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Petitioner. None present for Regional Director and Official Liquidator.

Affidavit of publication and service of notice on Regional director and Official Liquidator filed.

Affidavit in reply to the representation of the Regional Director and to the representation of the Official liquidator filed.

Heard Learned Counsel for petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 4<sup>th</sup> day of May, 2017.